

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-704(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: The Cosmos Co-Operative Bank Limited

V/s.

Gandharv Farms and Resorts Private Limited

Appearance:

For the Appellant: None appeared

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

None appeared for the Petitioner. In the interest of justice, list on **17.05.2024**.

After passing above order, Adv. Nikhil Rajani appeared through VC. However,
due to some technical glitch, he is not able to make submissions properly.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)